

Sixteenth Lok Sabha

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Title: Need to provide adequate funds to Kerala under National Family Benefit Scheme.

SHRIMATI P.K. SHREEMATHI TEACHER (KANNUR): Thank you, Madam, I would like to draw the attention of the Government on an important matter.... (*Interruptions*)

Madam, the House is not in order. ... (*Interruptions*)

HON. SPEAKER: They are walking out.

... (*Interruptions*)

SHRIMATI P.K. SHREEMATHI TEACHER : Yes, Madam, I would like to draw the attention of the Government on an important matter, that is, the National Family Benefit Scheme.... (*Interruptions*)

श्री धर्मेन्द्र यादव (बदायूँ): अध्यक्ष जी, माननीय गृह मंत्री जी के जवाब से समाजवादी पार्टी पूरी तरह से संतुष्ट नहीं हैं। बेटी को बधाई देनी चाहिए थी, लेकिन मुख्यमंत्री जी को बधाई दे रहे हैं। एक नहीं बल्कि बेटियों की जो 44 निर्भया का कांड के लिए योगी जी को बधाई दे रहे हैं। ... (व्यवधान) *

HON. SPEAKER: Nothing will go on record. Only Shreemathi Teacher's statement will go on record. That is all.

... (*Interruptions*)

12 30 hrs

At this stage, Shri Dharmendra Yadav and some other hon. Members left the House.

... (*Interruptions*)

SHRIMATI P.K. SHREEMATHI TEACHER : This is an important matter, Madam. ...
(*Interruptions*) This scheme is only for those people who live below the poverty line. If the family bread earner dies due to any reason then, the Government will provide financial assistance to such families.... (*Interruptions*)

12 31 hrs

At this stage, Shri Ram Mohan Naidu Kinjarapu and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

HON. SPEAKER: What is this? You have to go back to your seats. Do not do anything like this. If you request, I will see to it. It is not like that.

... (*Interruptions*)

HON. SPEAKER: First, you have to send request. I will see to it. 'Zero Hour' is not over. What is this happening?

... (*Interruptions*)

12 32 hrs

At this stage, Shri Ram Mohan Naidu Kinjarapu and some other hon. Members went back to their seats.

SHRIMATI P.K. SHREEMATHI TEACHER : Madam, the Scheme is only for the family. It is only for those who are from BPL families. If there is any death of a bread earner due to accident, the Government will provide financial assistance to such families for getting them back on track. It is just to provide them stability. As per the details from the Ministry of Statistics and Programme Implementation, about 38 lakh families have received benefit from

this Scheme during the period from 2002 to 2014. But, it is very sad to say, Madam, that there is no fund allocated to the State of Kerala under this Scheme after the NDA Government came into force. There are thousands of beneficiaries in the State, who are waiting for the assistance since 2014.

माननीय अध्यक्ष: राजेश जी, आप बैठ जाइए, जब कोई बोलते हैं तो बीच में मत टोकिए।

...(व्यवधान)

SHRIMATI P.K. SHREEMATHI TEACHER : Madam, the Government says 'Sabka Saath, Sabka Vikas' but, practically, what is happening is that the Government stands only for rich – *rich ke saath, rich ka vikas*. The Government should not break its promise. It is because in Malayalam, we are always saying 'adhara vyayamam', which means, it is only a lip service.

Therefore, I request the Government to allocate the money. Lakhs and lakhs of poor women are waiting for this assistance.

HON. SPEAKER:

Dr. P.K. Biju,

Shri M.B. Rajesh,

Shri Innocent,

Dr. A. Sampath,

Dr. Kulamani Samal and

Shri Rabindra Kumar Jena are permitted to associate with the issue raised by Shrimati P.K. Shreemathi Teacher.

Shri Bodh Singh Bhagat - not present.

Shri Vincent H. Pala.

